

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-02-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/816/CAA/2020
IN
PETITION NUMBER : CP/1307/2018
NAME OF THE PETITIONER : V.Venkata Sivakumar
(M/s. The Jeypore sugars company ltd)
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Learned Liquidator/Applicant Mr. V. Venkata Sivakumar is present. Learned
Counsels for the Objectors Mr. P.H. Arvindh Pandian and Mr. Ashwin
Shenbhag are present.

List the matter on **25.03.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs